

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 11/(111A)/2011
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE PARTIES: M/s. Niketan Traders Pvt. Ltd.

V/s.

M/s. Blue Coast Hotels and Resorts Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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CP. No. 71/111A/CLB/MB/GOA/2008

CP No. 73/397-398/CLB/MB/GOA/2008

CP No. 9 to 14/111A/CLB/MB/GOA/2011

COMMON ORDER

For having the parties broadly agreed to make their submissions without fail on the next date of hearing, this Bench, at request of the parties, listed this matter for filing written submissions before two days of final hearing after exchange of the same between the parties.

Date already fixed is hereby cancelled, list this matter for making submissions in CP on 26.10.2016 and 27.10.2016.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)